



**UNITED INDIA INSURANCE COMPANY LIMITED.**  
**Regd. & Head Office: 24, Whites Road, Chennai – 600 014.**

**ENDORSEMENT**

**PET CARE ADD ON COVER**

*In consideration of the payment of an additional premium of Rs....., it is hereby agreed and declared that notwithstanding anything to the contrary contained in the Policy, The Company will pay the Insured up to Sum Insured opted for bodily injury or death of Pet Dogs due to accident which are being carried in the Insured Vehicle for the following:*

- 1) *Full sum insured in the case of Death*
- 2) *Medical expenses in the case of injury*

**PROVIDED THAT**

1. *Sum Insured options are Rs.10,000/- , Rs.25,000/- and Rs.50,000/- per Pet per Vehicle.*
2. *Total liability during the policy period is limited to the Sum Insured*
3. *Covers all type of dogs including exotic ones aged from 8 week-olds to 8 years old.*
4. *Valuation Report and Health Certificate from the Vets Doctor should be provided.*
5. *Photographs of the Pet with the Insured and Insured Vehicle should be provided.*
6. *Written notice with full particulars must be given to the company immediately. If reasonable cause is shown, not more than one month.*
7. *Satisfactory Proof to the Company shall be furnished of all matter upon which a claim is based.*
8. *Claim for the Pet will be admissible only if the OD Claim is lodged.*

**THE COMPANY IS NOT LIABLE TO PAY FOR**

1. *Theft of the Pet from the Insured Vehicle.*
2. *Pet running away from the spot of accident and is not traceable.*
3. *Claims arising out of the scope of "Covers Provided" section.*

*Subject otherwise to the terms, conditions, limitations and exceptions of the Policy.*